

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Nirmala Rangachari
Vs
Indian Bank

MAIN PETITION NUMBER : CP(IB)/219/CHE/2023

(IA/MA) APPLICATION NUMBERS

IA/628(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Sathish Kumar A S for the Applicant.

Ld. Counsel Shri. Pravin Kumar for the Respondent / Indian
Bank.

None for IRP.

IRP report received.

Ld. Counsel for the Respondent submits that report has not been served
on the Respondent.

IRP is directed to serve copy of the report on the Respondent.

Copy of the petition be also served on the Respondent / Bank.

List the petition for reply / hearing on **01.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)